

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 203
(IB)-499/ND/2023
IA-460/2024

IN THE MATTER OF:
HDFC Bank Ltd.

... **Appellant/Petitioner**

Versus

Mountain Meadow Holidays Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 05.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. Nimita Kaul, Adv. Swapnil Gupta, Adv. S. Sinha, Adv. Gurveer, Adv. Shweta Saini

For the Respondent : Adv. Mohit Chaudhary, Adv. Prakhar Mittal

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-1530/2024: As prayed by the Ld. Counsel appearing for the Respondent, one week time is granted to file an affidavit reporting compliance of Section 19(1) of IBC, 2026.

List on 13.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)